

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 14
CP/IB/973/2020

IN THE MATTER OF:

Cowgill Holloway Support (India)
Private Limited

... Applicant/Petitioner

Order under Section 59 of IBC.

Order delivered on 29.09.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant :
For the Respondent : Mr. Ashish Singh, Adv.

ORDER

New Petition filed under Section 59 of the Insolvency & Bankruptcy
Code, 2016.

List on 12.11.2020.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

